

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

IA(I.B.C)/1020(CH)2023

In

CP (IB) No. 131/Chd/HP/2020

(Admitted)

IN THE MATTER OF:

Arora Iron & Steel Rolling Mills Pvt. Ltd. (through its director Mr. Raminder Pal Singh) ... Petitioner-Operational Creditor

Versus

Horizon Metal Tech Pvt. Ltd. Through its Director ... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Rule: 11 of NCLT Rules, 2016

Order delivered on 15.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-

Court Officer

15.07.2024

Atiqur Rehman